

The



Kolkata Gazette

सत्यमेव जयते

Extraordinary
Published by Authority

SRAVANA 1]

THURSDAY, JULY 23, 2009

[SAKA 1931]

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 1195-L.—23rd July, 2009.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act IX of 2009

**THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE,
1999-2000, 2000-01, 2001-02 AND 2002-03) ACT, 2009.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette, Extraordinary*, of the 23rd July, 2009.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2000, the year ending on the thirty-first day of March, 2001, the year ending on the thirty-first day of March, 2002 and the year ending on the thirty-first day of March, 2003.

It is hereby enacted in the Sixtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

The West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

(Sections 2, 3.)

Issue of Rs.
5216,78,37,836,
Rs.
8545,52,40,162,
Rs.
9649,61,03,008
and Rs.
11159,99,59,024
out of
Consolidated
Fund of West
Bengal
respectively, for
services and
purposes of year
1999-2000, year
2000-01, year
2001-02 and year
2002-2003.

2. From and out of the Consolidated Fund of West Bengal,—

- (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees five thousand two hundred sixteen crore seventy-eight lakh thirty-seven thousand eight hundred and thirty-six,
- (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees eight thousand five hundred forty-five crore fifty-two lakh forty thousand one hundred and sixty-two,
- (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees nine thousand six hundred forty-nine crore sixty-one lakh three thousand and eight,
- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees eleven thousand one hundred fifty-nine crore ninety-nine lakh fifty-nine thousand and twenty-four,

are authorised for payment and application towards defraying the several charges which are incurred during—

- (i) the year ending on the thirty-first day of March, 2000,
- (ii) the year ending on the thirty-first day of March, 2001,
- (iii) the year ending on the thirty-first day of March, 2002, and
- (iv) the year ending on the thirty-first day of March, 2003,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and appropriation from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV in relation to the year ending on the thirty-first day of March, 2000, the year ending on the thirty-first day of March, 2001, the year ending on the thirty-first day of March, 2002 and the year ending on the thirty-first day of March, 2003.

The West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

(Schedule I.)

SCHEDULE I

(See sections 2 and 3.)

Excess Expenditure, 1999-2000

1 Grant/ Appropri- ation Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
16	2049—Interest Payments ..		81,91,92,145	81,91,92,145
21	2055—Police ..	179,36,92,652	..	179,36,92,652
25	2059—Public Works ..	23,85,82,493	..	23,85,82,493
28	2071—Pension and Other Retirement Benefits ..	382,30,19,329	..	382,30,19,329
30	2202—General Education ..	19,44,23,186	..	19,44,23,186
32	4210—Capital Outlay on Medical and Public Health (Excluding Public Health). ..		9,964	9,964
34	2211—Family Welfare ..	11,64,80,088	..	11,64,80,088
35	4215—Capital Outlay on Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution). ..	7,12,000	..	7,12,000
42	4235—Capital Outlay on Social Security and Welfare (Social Welfare). ..	1,60,00,000	..	1,60,00,000
44	2245—Relief on account of Natural Calamities ..	2,61,02,268	..	2,61,02,268
46	4250—Capital Outlay on Other Social Services ..	19,42,725	..	19,42,725
52	4406—Capital Outlay on Forestry and Wild Life ..	55,66,000	..	55,66,000
66	2701—Major and Medium Irrigation ..	6,20,72,651	..	6,20,72,651
73	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). ..	3,23,40,053	..	3,23,40,053
80	3055—Road Transport ..	12,09,40,490	..	12,09,40,490
82	3425—Other Scientific Research ..	15,461	..	15,461
87	5465—Investment in General Financial and Trading Institution. ..	68,84,600	..	68,84,600
98	6003—Internal Debt of the State Government ..		4490,98,61,731	4490,98,61,731
	Grand Total ..	643,87,73,996	4572,90,63,840	5216,78,37,836

The West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

(Schedule II.)

SCHEDULE II

(See sections 2 and 3.)

Excess Expenditure, 2000-01

1 Grant/ Appropriation Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
1	2011—State Legislature	..	3,68,712	3,68,712
14	2047—Other Fiscal Services	2,84,10,736	..	2,84,10,736
21	2055—Police	124,60,74,375	89,861	124,61,64,236
25	2059—Public Works	62,51,03,415	..	62,51,03,415
28	2071—Pension and Other Retirement Benefits	307,42,79,486	..	307,42,79,486
30	2202—General Education	68,78,24,675	..	68,78,24,675
34	2211—Family Welfare	22,07,06,721	..	22,07,06,721
38	4220—Capital Outlay on Information and Publicity	36,85,307	..	36,85,307
40	4235—Capital Outlay on Social Security and Welfare (Rehabilitation).	7,57,831	..	7,57,831
51	6405—Loans for Fisheries	7,74,36,500	..	7,74,36,500
66	4701—Capital Outlay on Major and Medium Irrigation.	96,78,722	..	96,78,722
79	3054—Roads and Bridges	17,52,73,863	..	17,52,73,863
	5054—Capital Outlay on Roads and Bridges	25,41,69,094	..	25,41,69,094
	Total Grant No. 79	42,94,42,957	..	42,94,42,957
98	6003—Internal Debt of the State Government	..	7705,13,80,864	7705,13,80,864
	6004—Loans and Advances from the Central Government.	..	200,00,00,000	200,00,00,000
	Total Grant No. 98	..	7905,13,80,864	7905,13,80,864
	Grand Total	640,34,00,725	7905,18,39,437	8545,52,40,162

The West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

(*Schedule III.*)

SCHEDULE III

(See sections 2 and 3.)

Excess Expenditure, 2001-02

1 Grant/ Approp- riation Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
21	2055—Police ..	68,63,26,961	..	68,63,26,961
28	2071—Pension and Other Retirement Benefits ..	219,58,67,166	..	219,58,67,166
34	2211—Family Welfare ..	22,24,89,142	..	22,24,89,142
38	4220—Capital Outlay on Information and Publicity ..	20,03,824	..	20,03,824
63	6515—Loans for Other Rural Development Programmes (Community Development). ..	4,86,51,275	..	4,86,51,275
67	2702—Minor Irrigation ..	3,785	..	3,785
98	6003—Internal Debt of the State Government	9334,07,60,855	9334,07,60,855
	Grand Total ..	315,53,42,153	9334,07,60,855	9649,61,03,008

The West Bengal Appropriation (Excess Expenditure, 1999-2000, 2000-01, 2001-02 and 2002-03) Act, 2009.

(Schedule IV.)

SCHEDULE IV

(See sections 2 and 3.)

Excess Expenditure, 2002-03

1 Grant/ Appropri- ation Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
1	2011—State Legislature	33,96,310	33,96,310
6	2020—Collection of Taxes on Income and Expenditure. ..	29,21,665	..	29,21,665
28	2071—Pension and Other Retirement Benefits	1,61,759	1,61,759
42	2235—Social Security and Welfare (Social Welfare).	16,248	16,248
63	6515—Loans for Other Rural Development Programmes (Community Development). ..	14,07,69,000	..	14,07,69,000
74	6858—Loans for Engineering Industries (Closed and Sick Industries). ..	6,78,57,282	..	6,78,57,282
	6860—Loans for Consumer Industries (Closed and Sick Industries). ..	18,00,00,000	..	18,00,00,000
	Total Grant No. 74 ..	24,78,57,282	..	24,78,57,282
79	3054—Roads and Bridges	115	115
96	6885—Loans for Other Industries and Minerals (Excluding Closed and Sick Industries). ..	41,75,47,000	..	41,75,47,000
98	6003—Internal Debt of the State Government	11078,72,89,645	11078,72,89,645
	Grand Total ..	80,90,94,947	11079,08,64,077	11159,99,59,024

By order of the Governor,

ANINDYA BHATTACHARYYA,
Secy.-in-charge to the Govt. of West Bengal,
Law Department.